

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**Item No.323**  
CP-191/ND/2021

**IN THE MATTER OF:**

M/s. Palaza Granite Ltd.

... APPLICANT/PETITIONER

**SECTION**

**U/s 55(3)**

**Order delivered on 23.09.2022**

**CORAM:**

**SHRI L.N.GUPTA**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 17.11.2022.

  
**(Court Officer)**  
**Court-III**